

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :01-07-2026

Date : 01.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
45437/2026	01.07.2026	ABLAPL-7122/2026	B.K.NAYAK	C.O.		Order Dtd. 2026-06-29		(S No
45439/2026	01.07.2026	ABLAPL-7163/2026	M.NANDY	C.O.		Order Dtd. 2026-06-29	BAIL-1	(S No
45440/2026	01.07.2026	BLAPL-4340/2026	S.P.SAMANTA	C.O.		Order Dtd. 2026-06-30		(S No
45442/2026	01.07.2026	BLAPL-5201/2026	S.P.SAMANTA	C.O.		Order Dtd. 2026-06-30	BAIL-1	(S No
45443/2026	01.07.2026	BLAPL-4276/2026	P.K.NAYAK	C.O.		Order Dtd. 2026-06-30		(S No
45444/2026	01.07.2026	ABLAPL-5609/2026	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-22		(S No
45445/2026	01.07.2026	ABLAPL-14999/2025	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-1	(S No
45446/2026	01.07.2026	ABLAPL-6028/2026	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12		(S No
45447/2026	01.07.2026	ABLAPL-5864/2026	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45448/2026	01.07.2026	ABLAPL-3031/2026	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45449/2026	01.07.2026	ABLAPL-3026/2026	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45450/2026	01.07.2026	ABLAPL-3015/2026	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45452/2026	01.07.2026	ABLAPL-896/2026	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No 11
45453/2026	01.07.2026	ABLAPL-7152/2026	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	BAIL-1	(S No
45454/2026	01.07.2026	ABLAPL-7145/2026	P.BANTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45455/2026	01.07.2026	ABLAPL-7150/2026	P.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No 18
45457/2026	01.07.2026	ABLAPL-5698/2026	S.P.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No
45459/2026	01.07.2026	ABLAPL-6960/2026	S.K.MOHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-27		(S No

45460/2026	01.07.2026	ABLAPL-7161/2026	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45462/2026	01.07.2026	ABLAPL-7124/2026	B.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-15		(S No
45463/2026	01.07.2026	ABLAPL-7099/2026	B.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45465/2026	01.07.2026	ABLAPL-7149/2026	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45466/2026	01.07.2026	ABLAPL-7155/2026	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45471/2026	01.07.2026	CRLA-904/2025	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-09-22		(S No
45472/2026	01.07.2026	ABLAPL-6745/2026	JK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No
45473/2026	01.07.2026	ABLAPL-6546/2026	JK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45474/2026	01.07.2026	CRLA-239/2018	B.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
45475/2026	01.07.2026	CRLMC-1892/2026	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12		(S No
45476/2026	01.07.2026	MATA-62/2026	R.SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-07-27		(S No
45477/2026	01.07.2026	JCRLA-92/2023	U.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
45478/2026	01.07.2026	MATA-123/2026	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08-10		(S No
45479/2026	01.07.2026	CRLMP-785/2026	S.PRUSTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
45480/2026	01.07.2026	WA-621/2025	D.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-06-25		(S No
45481/2026	01.07.2026	WA-509/2025	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-25	WRIT APPEAL	(S No
45482/2026	01.07.2026	WA-568/2025	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-25		(S No
45483/2026	01.07.2026	WA-1111/2025	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-25	WRIT APPEAL	(S No
45484/2026	01.07.2026	CMP-1006/2026	R.B.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No
45485/2026	01.07.2026	CMP-932/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
45486/2026	01.07.2026	CMP-958/2026	S.S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
45487/2026	01.07.2026	CMP-2092/2025	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(S No
45488/2026	01.07.2026	CRLMC-914/2026	R.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-07-08		(S No
45489/2026	01.07.2026	CRLMC-1513/2026	P.R.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(S No
45490/2026	01.07.2026	CRLMC-	P.K.SWAIN	C.O.	COURT NO.	Order Dtd. 2026-06-		(S

		826/2026			6	25		No
45491/2026	01.07.2026	CRLMP-768/2026	K.BARAL	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		(S No
45492/2026	01.07.2026	ABLAPL-7109/2026	B.B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	BAIL-2	(S No 16
45493/2026	01.07.2026	CRLMC-308/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24		(S No 16
45494/2026	01.07.2026	ABLAPL-7148/2026	B.B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 16
45495/2026	01.07.2026	ABLAPL-7054/2026	M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No 18
45496/2026	01.07.2026	ABLAPL-7120/2026	R.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 18
45497/2026	01.07.2026	ABLAPL-7156/2026	A.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	BAIL-1	(S No
45498/2026	01.07.2026	ABLAPL-669/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03		(S No
45499/2026	01.07.2026	ABLAPL-1031/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-2	(S No 16
45500/2026	01.07.2026	ABLAPL-6870/2026	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-07-27		(S No 16
45501/2026	01.07.2026	ABLAPL-7112/2026	R.R.CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-06-29	BAIL-1	(S No
45502/2026	01.07.2026	ABLAPL-7116/2026	D.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	BAIL-1	(S No
45503/2026	01.07.2026	ABLAPL-6720/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45504/2026	01.07.2026	ABLAPL-6844/2026	M.R.DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-27	BAIL-2	(S No 11
45505/2026	01.07.2026	ABLAPL-5811/2026	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	BAIL-1	(S No 13
45506/2026	01.07.2026	ABLAPL-5125/2026	B.K.DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-12		(S No 13
45507/2026	01.07.2026	ABLAPL-7095/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 13
45508/2026	01.07.2026	ABLAPL-7096/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No 13
45509/2026	01.07.2026	ABLAPL-5782/2026	R.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No
45510/2026	01.07.2026	ABLAPL-7151/2026	S.R.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No

45511/2026	01.07.2026	ABLAPL-14787/2025	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18		(S No
45512/2026	01.07.2026	BLAPL-4505/2026	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		(S No
45513/2026	01.07.2026	WP (C) - 16471/2026	A. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		(S No
45514/2026	01.07.2026	WP (C) - 15790/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-4	(S No 58
45515/2026	01.07.2026	WP (C) - 19335/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 58
45516/2026	01.07.2026	WP (C) - 19337/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45517/2026	01.07.2026	WP (C) - 19340/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 10
45518/2026	01.07.2026	WP (C) - 19318/2026	A. M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
45519/2026	01.07.2026	WP (C) - 16496/2026	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 35
45520/2026	01.07.2026	WP (C) - 19333/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45521/2026	01.07.2026	WP (C) - 15878/2026	S. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
45522/2026	01.07.2026	WP (C) - 18549/2026	S. P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 12
45523/2026	01.07.2026	WP (C) - 18828/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 12
45524/2026	01.07.2026	WP (C) - 18593/2026	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No 12
45525/2026	01.07.2026	WP (C) - 19089/2026	A. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-08-10	WRIT BRANCH-3	(S No 14
45526/2026	01.07.2026	WP (C) - 10072/2026	R.CH.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-5	(S No 20
45528/2026	01.07.2026	WP (C) - 18996/2026	A. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-08-10	WRIT BRANCH-2	(S No
45531/2026	01.07.2026	WP (C) - 14350/2026	A. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No
45533/2026	01.07.2026	WP (C) -	B. K. PATI	C.O.	COURT NO.	Order Dtd. 2026-08-	WRIT	(S

		17346/2026			23	04	BRANCH (DIVISION BENCH-2)	No
45537/2026	01.07.2026	WP (C) – 18634/2026	R. C. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-06- 30		(S No 11
45540/2026	01.07.2026	WP (C) – 18821/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-06- 30	WRIT BRANCH-4	(S No 46
45543/2026	01.07.2026	WP (C) – 18816/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-06- 30	WRIT BRANCH-4	(S No 46
45545/2026	01.07.2026	WP (C) – 19008/2026	A. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-08- 10	WRIT BRANCH-2	(S No 50
45547/2026	01.07.2026	WP (C) – 16087/2026	A. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-06- 30		(S No 50
45548/2026	01.07.2026	WP (C) – 16451/2026	B. B. RAY	C.O.	COURT NO. 23	Order Dtd. 2026-06- 29		(S No 50
45549/2026	01.07.2026	WP (C) – 16669/2026	A. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 50
45551/2026	01.07.2026	WP (C) – 19332/2026	P. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2026-06- 29		(S No 50
45554/2026	01.07.2026	WP (C) – 19339/2026	P. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2026-06- 29	WRIT BRANCH-1	(S No
45555/2026	01.07.2026	CRLMC- 1596/2024	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-06- 29	CRIMINAL MISC	(S No
45559/2026	01.07.2026	WP (C) – 19336/2026	P. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2026-06- 29		(S No
45562/2026	01.07.2026	WP (C) – 19166/2026	G.K.NANDA	C.O.	COURT NO. 25	Order Dtd. 2026-06- 29		(S No
45563/2026	01.07.2026	WP (C) – 16552/2026	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 59
45566/2026	01.07.2026	ELPET- 19/2024	NIRANJAN ROUT	C.O.	COURT NO. 16	Exhibits		(S No 59
45567/2026	01.07.2026	WP (C) – 15699/2026	T. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2026-06- 29	WRIT BRANCH-8	(S No 39
45569/2026	01.07.2026	WP (C) – 14785/2026	P. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2026-06- 29	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
45570/2026	01.07.2026	BLAPL- 4385/2026	MANGU NANDY	C.O.	COURT NO. 16	Order Dtd. 2026-06- 30		(S No 12
45571/2026	01.07.2026	WP (C) – 16491/2026	T. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2026-06- 29	WRIT BRANCH	(S No

							(DIVISION BENCH-1)	10
45572/2026	01.07.2026	ELPET-19/2024	S.SRIVASTAV	C.O.	COURT NO. 16	Exhibits		(S No 10
45573/2026	01.07.2026	BLAPL-4473/2026	R MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-06-30		(S No 10
45574/2026	01.07.2026	WP (C) - 16602/2026	M. NAIK	C.O.	COURT NO. 16	Order Dtd. 2026-06-25		(S No 10
45575/2026	01.07.2026	WP (C) - 18208/2026	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 25
45576/2026	01.07.2026	BLAPL-4773/2026	SK SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	BAIL-1	(S No
45577/2026	01.07.2026	WP (C) - 19289/2026	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-19	WRIT BRANCH-6	(S No 24
45578/2026	01.07.2026	BLAPL-4398/2026	R PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	BAIL-2	(S No 18
45579/2026	01.07.2026	WP (C) - 18218/2026	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45580/2026	01.07.2026	WP (C) - 16613/2026	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2026-06-25	WRIT BRANCH-5	(S No 21
45581/2026	01.07.2026	BLAPL-4269/2026	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No 21
45582/2026	01.07.2026	WP (C) - 18425/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 21
45583/2026	01.07.2026	WP (C) - 18891/2026	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-17	WRIT BRANCH-1	(S No
45584/2026	01.07.2026	BLAPL-4227/2026	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	BAIL-1	(S No
45585/2026	01.07.2026	BLAPL-4274/2026	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	BAIL-1	(S No
45586/2026	01.07.2026	WP (C) - 19030/2026	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No
45587/2026	01.07.2026	BLAPL-4512/2026	BS SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No
45588/2026	01.07.2026	WP (C) - 19054/2026	B.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45590/2026	01.07.2026	WP (C) - 19055/2026	B.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45591/2026	01.07.2026	WP (C) - 12676/2025	S.K.SAMIM	C.O.	COURT NO. 23	Order Dtd. 2026-06-23		(S No

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45592/2026	01.07.2026	CMP-965/2026	H.N.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 10
45593/2026	01.07.2026	CMP-1020/2026	A.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 14
45594/2026	01.07.2026	WP (C) - 19057/2026	B.M.SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 14
45595/2026	01.07.2026	WP (C) - 19085/2026	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No 50
45596/2026	01.07.2026	WP (C) - 19088/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 50
45597/2026	01.07.2026	WP (C) - 19171/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-5	(S No 47
45598/2026	01.07.2026	WP (C) - 19212/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 47
45599/2026	01.07.2026	WP (C) - 19242/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 47
45600/2026	01.07.2026	ABLAPL-6716/2026	S K AHESAN	C.O.	COURT NO. 23	Order Dtd. 2026-06-24		(S No 47
45601/2026	01.07.2026	WP (C) - 19255/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 47
45602/2026	01.07.2026	WP (C) - 19278/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45603/2026	01.07.2026	WP (C) - 19245/2026	A.K.RAY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		(S No 11
45604/2026	01.07.2026	WP (C) - 19424/2026	T BAG	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 43
45605/2026	01.07.2026	WP (C) - 19385/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-6	(S No 26
45606/2026	01.07.2026	WP (C) - 19387/2026	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 40
45607/2026	01.07.2026	WP (C) - 19445/2026	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No
45608/2026	01.07.2026	WP (C) - 19354/2026	J.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 56
45609/2026	01.07.2026	WP (C) -	D SAMAL	C.O.	COURT NO.	Order Dtd. 2026-06-	WRIT	(S

		19449/2026			23	30	BRANCH-7	No 48
45610/2026	01.07.2026	WP (C) – 19326/2026	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45611/2026	01.07.2026	CRLMC– 1848/2026	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		(S No 11
45612/2026	01.07.2026	CRLREV– 773/2009	M.K.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	CRIMINAL REVISION	(S No
45613/2026	01.07.2026	WP (C) – 14306/2026	RN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-1	(S No 57
45614/2026	01.07.2026	WP (C) – 19546/2017	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
45615/2026	01.07.2026	WP (C) – 19466/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45616/2026	01.07.2026	WP (C) – 19470/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
45617/2026	01.07.2026	CRLMC– 1976/2026	N.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No
45618/2026	01.07.2026	CRLMC– 1789/2026	N.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		(S No
45619/2026	01.07.2026	WP (C) – 19494/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
45621/2026	01.07.2026	WP (C) – 19497/2024	T K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
45622/2026	01.07.2026	WP (C) – 19497/2024	A SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		(S No
45623/2026	01.07.2026	WP (C) – 19655/2026	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-7	(S No
45624/2026	01.07.2026	WP (C) – 19614/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-7	(S No 48
45625/2026	01.07.2026	WP (C) – 4088/2024	SUBRAT MISRA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45626/2026	01.07.2026	WP (C) – 4088/2024	R K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45627/2026	01.07.2026	WP (C) – 6182/2026	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-8	(S No 43
45628/2026	01.07.2026	WP (C) – 19453/2026	C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No 50
45629/2026	01.07.2026	WP (C) – 12133/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-04-24	WRIT BRANCH-2	(S No 34
45630/2026	01.07.2026	WP (C) – 19090/2026	S MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 40
45631/2026	01.07.2026	WP (C) –	S. DASH	C.O.	COURT NO.	Order Dtd. 9999-12-		(S

		18781/2026			2 OLD	31		No
45632/2026	01.07.2026	CONTC- 3374/2026	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 40
45633/2026	01.07.2026	WP (C) - 18774/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 40
45634/2026	01.07.2026	WP (C) - 19313/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30		(S No 40
45635/2026	01.07.2026	WP (C) - 18773/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 40
45636/2026	01.07.2026	ABLAPL- 7128/2026	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	BAIL-2	(S No 18
45637/2026	01.07.2026	WP (C) - 18771/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45638/2026	01.07.2026	ABLAPL- 7130/2026	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No 10
45639/2026	01.07.2026	WP (C) - 16968/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45640/2026	01.07.2026	WP (C) - 18769/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No 50
45641/2026	01.07.2026	ABLAPL- 7132/2026	PR SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No 50
45642/2026	01.07.2026	ABLAPL- 7125/2026	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No 50
45643/2026	01.07.2026	WP (C) - 18768/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 58
45645/2026	01.07.2026	WP (C) - 18767/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45646/2026	01.07.2026	WP (C) - 18751/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 14
45647/2026	01.07.2026	WP (C) - 18748/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 14
45648/2026	01.07.2026	WP (C) - 18747/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 24
45649/2026	01.07.2026	WP (C) -	S. DASH	C.O.	COURT NO.	Order Dtd. 9999-12-		(S

		18746/2026			2 OLD	31		No 24
45650/2026	01.07.2026	WP (C) – 16970/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45651/2026	01.07.2026	WP (C) – 17629/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45652/2026	01.07.2026	WP (C) – 18625/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-3	(S No 14
45654/2026	01.07.2026	WP (C) – 18627/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-3	(S No 14
45655/2026	01.07.2026	WP (C) – 18630/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45657/2026	01.07.2026	ABLAPL- 7136/2026	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No 10
45658/2026	01.07.2026	ABLAPL- 7138/2026	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	BAIL-1	(S No 14
45659/2026	01.07.2026	WP (C) – 18631/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45660/2026	01.07.2026	ABLAPL- 7139/2026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		(S No
45661/2026	01.07.2026	WP (C) – 18632/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45662/2026	01.07.2026	CRLMC- 4557/2025	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-05-22		(S No
45663/2026	01.07.2026	ABLAPL- 7141/2026	RR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-06-29	BAIL-2	(S No 18
45664/2026	01.07.2026	CRLMC- 374/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No 18
45665/2026	01.07.2026	WP (C) – 18633/2026	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45666/2026	01.07.2026	CRLMC- 2001/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-06-25	CRIMINAL MISC	(S No
45667/2026	01.07.2026	ABLAPL- 7134/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(S No
45668/2026	01.07.2026	CRLMC- 1860/2026	R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-14	CRIMINAL MISC	(S No
45669/2026	01.07.2026	WP (C) – 18635/2026	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-06-30	WRIT BRANCH-1	(S No 57
45670/2026	01.07.2026	CRLMC- 1870/2026	R.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-07-06		(S No

								57
45671/2026	01.07.2026	WP (C) – 18636/2026	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-06-30	WRIT BRANCH-2	(S No
45672/2026	01.07.2026	CRLMC- 1803/2026	P.K.PAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-22	CRIMINAL MISC	(S No
45673/2026	01.07.2026	CRLMC- 1878/2026	M.R.DHAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-08		(S No
45674/2026	01.07.2026	WP (C) – 18643/2026	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-14		(S No
45675/2026	01.07.2026	CRLMC- 1863/2026	SANDHYARANI DASH	C.O.	COURT NO. 17	Order Dtd. 2026-06-30		(S No
45676/2026	01.07.2026	CONTC- 3114/2026	M.R.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-06-24		(S No
45677/2026	01.07.2026	CONTC- 3280/2026	J. LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-06-29		(S No
45678/2026	01.07.2026	WP (C) – 18702/2026	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45679/2026	01.07.2026	WP (C) – 18728/2026	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-06-30		(S No 10
45680/2026	01.07.2026	WP (C) – 18749/2026	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45681/2026	01.07.2026	WP (C) – 18846/2026	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-06-30	WRIT BRANCH-3	(S No 13
45685/2026	01.07.2026	ABLAPL- 7016/2026	P. K. DASH	C.O.	COURT NO. 17	Order Dtd. 2026-06-29		(S No 13
45686/2026	01.07.2026	ABLAPL- 7121/2026	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2026-06-29		(S No 13
45687/2026	01.07.2026	ABLAPL- 5675/2026	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-06-29	BAIL-1	(S No
45689/2026	01.07.2026	WP (C) – 15392/2025	P NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-05-15	WRIT BRANCH-4	(S No 38
45702/2026	01.07.2026	WP (C) – 18064/2026	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-06-29		(S No 38
45703/2026	01.07.2026	WP (C) – 18064/2026	R.R.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-06-29		(S No 38
45704/2026	01.07.2026	BLAPL- 4673/2026	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-06-30		(S No 38
45705/2026	01.07.2026	WP (C) – 6138/2025	N.K.SEN	C.O.	COURT NO. 17	Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No 15
45707/2026	01.07.2026	CONTC-	P.K.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-06-		(S

		3413/2026			17	30		No 15
45708/2026	01.07.2026	WP (C) – 27818/2019	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-06- 30	WRIT BRANCH-1	(S No
45709/2026	01.07.2026	WP (C) – 22752/2019	S.P.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-06- 30	WRIT BRANCH-5	(S No 21
45710/2026	01.07.2026	WP (C) – 19062/2026	M. K. RATH	C.O.	COURT NO. 17	Order Dtd. 2026-06- 29		(S No 21
45711/2026	01.07.2026	WP (C) – 18808/2026	M. K. RATH	C.O.	COURT NO. 17	Order Dtd. 2026-06- 29	WRIT BRANCH-4	(S No 46
45717/2026	01.07.2026	WP (C) – 19123/2026	M. R. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 46
45720/2026	01.07.2026	WP (C) – 19117/2026	M. R. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 46
45722/2026	01.07.2026	WP (C) – 19030/2026	S. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 30		(S No 46
45723/2026	01.07.2026	WP (C) – 18206/2026	K. C. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29		(S No 46
45725/2026	01.07.2026	WP (C) – 18149/2026	K. C. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29		(S No 46
45728/2026	01.07.2026	WP (C) – 12969/2026	K. C. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29	WRIT BRANCH-7	(S No 44
45730/2026	01.07.2026	WP (C) – 16620/2026	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45733/2026	01.07.2026	WP (C) – 9985/2026	J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 30	WRIT BRANCH-5	(S No 23
45734/2026	01.07.2026	WP (C) – 16055/2026	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 30	WRIT BRANCH-8	(S No 41
45737/2026	01.07.2026	WP (C) – 18052/2026	G. JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 30	WRIT BRANCH-6	(S No 24
45739/2026	01.07.2026	WP (C) – 18911/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29	WRIT BRANCH-1	(S No
45741/2026	01.07.2026	WP (C) – 18833/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29		(S No
45744/2026	01.07.2026	WP (C) – 18835/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29		(S No
45746/2026	01.07.2026	WP (C) – 17929/2026	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08- 14		(S No
45748/2026	01.07.2026	WP (C) –	B.B.RAY	C.O.	COURT NO.	Order Dtd. 2026-06-	WRIT	(S

		14870/2026			2 OLD	30	BRANCH-8	No
45800/2026	01.07.2026	WP (C) – 18417/2026	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29	WRIT BRANCH-7	(S No 55
45801/2026	01.07.2026	WP (C) – 19161/2026	J. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 55
45802/2026	01.07.2026	ABLAPL- 5041/2026	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06- 29	BAIL-2	(S No 10
45803/2026	01.07.2026	WP (C) – 31594/2024	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
45804/2026	01.07.2026	WP (C) – 19160/2026	P. K. JENA	C.O.	COURT NO. 5	Order Dtd. 2026-06- 29		(S No 10
45805/2026	01.07.2026	WP (C) – 19163/2026	T. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-06- 29	WRIT BRANCH-6	(S No 26
45806/2026	01.07.2026	WP (C) – 18855/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No
45807/2026	01.07.2026	WP (C) – 16478/2026	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29		(S No
45808/2026	01.07.2026	WP (C) – 18232/2026	B. N. SARANGI	C.O.	COURT NO. 8	Order Dtd. 2026-06- 19		(S No
45809/2026	01.07.2026	WP (C) – 15837/2026	A. K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-06- 29	WRIT BRANCH-8	(S No 39
45810/2026	01.07.2026	WP (C) – 16794/2026	A. K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-06- 29		(S No 39
45811/2026	01.07.2026	WP (C) – 18617/2026	B. DAS	C.O.	COURT NO. 8	Order Dtd. 2026-06- 23	WRIT BRANCH-7	(S No 59
45812/2026	01.07.2026	WP (C) – 17408/2026	G. B. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-07- 14		(S No 59
45813/2026	01.07.2026	WP (C) – 19193/2026	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-06- 29	WRIT BRANCH-8	(S No 40
45814/2026	01.07.2026	WP (C) – 18998/2026	L. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-06- 29	WRIT BRANCH-7	(S No
45815/2026	01.07.2026	WP (C) – 15278/2026	S. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05- 21	WRIT BRANCH-2	(S No
45816/2026	01.07.2026	WP (C) – 8389/2026	S. GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29	WRIT BRANCH-7	(S No 44
45817/2026	01.07.2026	WP (C) – 18712/2026	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06- 29		(S No 44
45818/2026	01.07.2026	WP (C) –	S.GUPTA	C.O.	COURT NO.	Order Dtd. 2026-06-	WRIT	(S

		8371/2026			2 OLD	29	BRANCH-3	No 33
45820/2026	01.07.2026	WP (C) – 17256/2026	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-08- 17		(S No 33
45821/2026	01.07.2026	WP (C) – 15839/2026	S.MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2026-08- 10	WRIT BRANCH-3	(S No 51
45822/2026	01.07.2026	WP (C) – 6758/2026	B. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-06- 30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45823/2026	01.07.2026	WP (C) – 6758/2026	M. R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-06- 30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45824/2026	01.07.2026	CRLREV- 220/2026	A.PATTANAİK	C.O.	COURT NO. 12	Order Dtd. 2026-06- 30		(S No 11
45825/2026	01.07.2026	CRLMC- 1813/2026	A.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-06- 29		(S No 11
45826/2026	01.07.2026	CRLA- 68/2026	B.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-09- 08		(S No 11
45827/2026	01.07.2026	CRLMC- 2019/2026	B.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45828/2026	01.07.2026	CRLMC- 2055/2026	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45829/2026	01.07.2026	CRLMC- 1522/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45830/2026	01.07.2026	CRLMC- 1526/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45831/2026	01.07.2026	CRLMC- 1657/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45832/2026	01.07.2026	CRLMC- 1943/2026	M.NANDY	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45833/2026	01.07.2026	CRLMC- 1944/2026	M.NANDY	C.O.	COURT NO. 6	Order Dtd. 2026-06- 30		(S No 11
45835/2026	01.07.2026	FAO- 729/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-06- 29	MISC. APPEAL SEC.	(S No
45836/2026	01.07.2026	FAO- 728/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-06- 29	MISC. APPEAL SEC.	(S No
45837/2026	01.07.2026	RVWPET- 62/2026	B.K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-06- 25	CIVIL REVISION	(S No

45838/2026	01.07.2026	CRLA-384/2026	P.K.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-07-21		(S No
45840/2026	01.07.2026	CRLA-320/2025	K.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-09-30		(S No
45844/2026	01.07.2026	WP (C) - 17044/2026	L.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-07-27	WRIT BRANCH-7	(S No 59
45845/2026	01.07.2026	WP (C) - 19043/2026	L. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No
45848/2026	01.07.2026	WP (C) - 19004/2026	L. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-06-29		(S No
45851/2026	01.07.2026	WP (C) - 19037/2026	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-3	(S No 14
45854/2026	01.07.2026	WP (C) - 19041/2026	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	WRIT BRANCH-8	(S No 40
45430/2026	01.07.2026	CONTC-3229/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-29	CONTEMPT	(S No
45431/2026	01.07.2026	ABLAPL-7165/2026	SOUMYA KANTA TRIPATHY	GENERAL		Entire Brief		(S No
45432/2026	01.07.2026	MACA-518/2026	BINAYAK PRASAD MOHANTY	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
45433/2026	01.07.2026	CONTC-3225/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-29		(S No
45434/2026	01.07.2026	WP (C) - 16850/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-2	(S No 50
45435/2026	01.07.2026	CRLMC-138/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-13		(S No 50
45436/2026	01.07.2026	CRLMP-699/2026	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2026-06-29		(S No 50
45438/2026	01.07.2026	CRLA-286/2026	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2026-06-29		(S No 50
45441/2026	01.07.2026	WP (C) - 16457/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
45451/2026	01.07.2026	ABLAPL-2860/2026	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-06-25		(S No 10
45456/2026	01.07.2026	ABLAPL-5037/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-06-29		(S No 10
45458/2026	01.07.2026	WP (C) - 19432/2026	MANAS PATI	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION	(S No 10

							BENCH-1)	
45461/2026	01.07.2026	CONTC-3341/2026	MANAS PATI	GENERAL		Order Dtd. 2026-06-30		(S No 10
45464/2026	01.07.2026	CONTC-3361/2026	MANAS PATI	GENERAL		Order Dtd. 2026-06-30	CONTEMPT	(S No
45467/2026	01.07.2026	CONTC-3362/2026	MANAS PATI	GENERAL		Order Dtd. 2026-06-30		(S No
45468/2026	01.07.2026	CONTC-3371/2026	MANAS PATI	GENERAL		Order Dtd. 2026-06-30	CONTEMPT	(S No
45469/2026	01.07.2026	CMP-739/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06-29		(S No
45470/2026	01.07.2026	CMP-740/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06-29		(S No
45558/2026	01.07.2026	WP(C) - 3249/2026	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No 48
45644/2026	01.07.2026	RVWPET-31/2025	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2025-10-17	CIVIL REVISION	(S No
45653/2026	01.07.2026	WP(C) - 13121/2020	DEBENDRANATH BISWAL	GENERAL		Entire Document	WRIT BRANCH-2	(S No 34
45656/2026	01.07.2026	SA-213/2002	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief		(S No 34
45682/2026	01.07.2026	CRLMC-4528/2023	LOPAMUDRA MOHAPATRA	GENERAL		Entire Brief	CRIMINAL MISC	(S No
45683/2026	01.07.2026	WP(C) - 20406/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-16		(S No
45684/2026	01.07.2026	CRLMC-4528/2023	LOPAMUDRA MOHAPATRA	GENERAL		Entire Document	CRIMINAL MISC	(S No
45688/2026	01.07.2026	FA-318/1996	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-02-14		(S No
45690/2026	01.07.2026	FA-161/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2012-04-06		(S No
45691/2026	01.07.2026	FA-167/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2012-04-06		(S No
45692/2026	01.07.2026	FA-245/1996	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2011-03-26		(S No
45693/2026	01.07.2026	FA-164/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-01-21		(S No
45694/2026	01.07.2026	RSA-282/2026	SRITAM KUMAR NAYAK	GENERAL		Petition With Annexures		(S No
45695/2026	01.07.2026	FA-166/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-01-21		(S No
45696/2026	01.07.2026	FA-165/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-01-21		(S No
45697/2026	01.07.2026	FA-163/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-01-21		(S No
45698/2026	01.07.2026	OJC-609/1999	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief		(S No

45699/2026	01.07.2026	WP (C) – 5158/2017	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2017-04- 05		(S No
45700/2026	01.07.2026	FA-11/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2004-07- 07		(S No
45706/2026	01.07.2026	WP (C) – 5423/2017	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2017-10- 23		(S No
45713/2026	01.07.2026	FAO- 415/2016	DEBENDRANATH BISWAL	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
45768/2026	01.07.2026	FA- 342/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-08- 25		(S No
45778/2026	01.07.2026	FA-9/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2004-07- 07		(S No
45797/2026	01.07.2026	FA- 124/1992	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-03- 03		(S No
45798/2026	01.07.2026	FA- 162/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2008-01- 21		(S No
45799/2026	01.07.2026	FA- 356/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2012-04- 06		(S No
45819/2026	01.07.2026	WP (C) – 5422/2017	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2017-10- 23		(S No
45834/2026	01.07.2026	WP (C) – 13886/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-06- 30	WRIT BRANCH-3	(S No 12
45839/2026	01.07.2026	WP (C) – 17632/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-06- 30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45527/2026	01.07.2026	OJC- 12178/1999	S B UDGATA	GENERAL		Order Dtd. 2007-04- 13		(S No 10
45529/2026	01.07.2026	FAO- 218/2016	B C DAS	GENERAL		Order Dtd. 2019-10- 15	MISC. APPEAL SEC.	(S No
45530/2026	01.07.2026	WP (C) – 1818/2009	P BEHERA	GENERAL		Order Dtd. 2009-06- 30Petition,Annexure,		(S No
45532/2026	01.07.2026	BLAPL- 4980/2026	T SAHOO	GENERAL		Order Dtd. 2026-06- 24		(S No
45534/2026	01.07.2026	WP (C) – 10459/2026	B K MOHARANA	GENERAL		Order Dtd. 2026-06- 25		(S No
45535/2026	01.07.2026	ABLAPL- 7206/2026	R K BARIK	GENERAL		Order Dtd. 2026-06- 30	BAIL-2	(S No 18
45536/2026	01.07.2026	ABLAPL- 7210/2026	R K BARIK	GENERAL		Order Dtd. 2026-06- 30	BAIL-1	(S No
45538/2026	01.07.2026	WP (C) – 14040/2026	S BISWAL	GENERAL		Order Dtd. 2026-06- 22	WRIT BRANCH-4	(S No 17
45539/2026	01.07.2026	WP (C) – 15162/2026	P K MISHRA	GENERAL		Order Dtd. 2026-06- 29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10

45541/2026	01.07.2026	WP (C) – 8679/2026	P K BHUYAN	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 33
45542/2026	01.07.2026	WP (C) – 8196/2026	P K BHUYAN	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-6	(S No 25
45544/2026	01.07.2026	WP (C) – 6580/2024	L D SAHU	GENERAL		Order Dtd. 2026-04-07	WRIT BRANCH-7	(S No 48
45546/2026	01.07.2026	ABLAPL- 7200/2026	B TRIPATHY	GENERAL		Order Dtd. 2026-06-30		(S No 48
45550/2026	01.07.2026	ABLAPL- 7133/2026	B TRIPATHY	GENERAL		Order Dtd. 2026-06-30		(S No 48
45552/2026	01.07.2026	CRLMC- 1155/2026	H PANIGRAHI	GENERAL		Order Dtd. 9999-12-31		(S No 48
45553/2026	01.07.2026	CMP- 886/2024	N ROUT	GENERAL		Order Dtd. 2025-04-25		(S No 48
45556/2026	01.07.2026	CMP- 887/2024	N ROUT	GENERAL		Order Dtd. 2025-04-25		(S No 48
45557/2026	01.07.2026	CRLMC- 909/2025	N C SINHA	GENERAL		Order Dtd. 2026-06-25		(S No 48
45560/2026	01.07.2026	CRLMC- 8/2025	N C SINHA	GENERAL		Order Dtd. 2026-06-25		(S No 48
45561/2026	01.07.2026	CRLMC- 907/2025	N C SINHA	GENERAL		Order Dtd. 2026-06-25		(S No 48
45564/2026	01.07.2026	WP (C) – 19434/2026	P R SWAIN	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No 48
45565/2026	01.07.2026	WP (C) – 19436/2026	P R SWAIN	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-8	(S No 43
45568/2026	01.07.2026	WP (C) – 19439/2026	P R SWAIN	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-7	(S No 48
45589/2026	01.07.2026	WP (C) – 9799/2026	B SAMAL	GENERAL		Order Dtd. 2026-05-18	WRIT BRANCH-2	(S No 45
45620/2026	01.07.2026	ABLAPL- 5479/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-29		(S No 45
45701/2026	01.07.2026	ABLAPL- 5557/2019	S K SAHOO	GENERAL		Order Dtd. 2021-07-13	BAIL-1	(S No
45712/2026	01.07.2026	WP (C) – 11462/2024	P B SENAPATI	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH-5	(S No 23

45714/2026	01.07.2026	MA-5/2000	B K LENKA	GENERAL		Order Dtd. 2011-11-18 Petition,Annexure,	MISC. APPEAL SEC.	(S No
45715/2026	01.07.2026	OJC-2023/1986	J RANI	GENERAL		Order Dtd. 1986-08-18		(S No
45716/2026	01.07.2026	WP (C) - 3647/2021	K R SAHOO	GENERAL		Order Dtd. 2021-02-22	WRIT BRANCH-1	(S No 30
45718/2026	01.07.2026	SA-24/1997	J P KAR	GENERAL		Order Dtd. 2024-08-28 Petition,Annexure,	SECOND APPEAL	(S No
45719/2026	01.07.2026	CMP-116/2018	K MISHRA	GENERAL		Order Dtd. 2026-07-30 Petition,Annexure,	WRIT BRANCH-3	(S No 28
45721/2026	01.07.2026	CONTC-5366/2025	BISHNU PRASAD RATH	GENERAL		Order Dtd. 2025-11-24		(S No 28
45724/2026	01.07.2026	CRLREV-332/2026	P K DASH	GENERAL		Order Dtd. 2026-07-01		(S No 28
45726/2026	01.07.2026	CRLREV-344/2026	P K DASH	GENERAL		Order Dtd. 2026-07-01		(S No 28
45727/2026	01.07.2026	CRLREV-331/2026	P K DASH	GENERAL		Order Dtd. 2026-07-01		(S No 28
45729/2026	01.07.2026	TRP (C) - 157/2026	J BEHERA	GENERAL		Order Dtd. 2026-08-10		(S No 28
45731/2026	01.07.2026	ABLAPL-7277/2026	J BEHERA	GENERAL		Order Dtd. 2026-08-10	BAIL-1	(S No
45732/2026	01.07.2026	BLAPL-634/2026	M K SWAIN	GENERAL		Order Dtd. 2026-04-21		(S No
45735/2026	01.07.2026	ABLAPL-1788/2026	S N SHARMA	GENERAL		Order Dtd. 2026-03-25		(S No
45736/2026	01.07.2026	WP (C) - 18516/2026	S N SHARMA	GENERAL		Order Dtd. 2026-03-25		(S No
45738/2026	01.07.2026	WP (C) - 30520/2025	M NAIK	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-5	(S No 23
45740/2026	01.07.2026	WP (C) - 19654/2026	M NAIK	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-5	(S No 47
45742/2026	01.07.2026	WP (C) - 19657/2026	M NAIK	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45743/2026	01.07.2026	WP (C) - 19663/2026	M NAIK	GENERAL		Order Dtd. 2026-06-30		(S No 10
45745/2026	01.07.2026	WP (C) - 19215/2026	M NAIK	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-4	(S No 58
45747/2026	01.07.2026	WP (C) -	R SAMAL	GENERAL		Order Dtd. 2026-05-	WRIT	(S

		13831/2026				06	BRANCH-3	No
45749/2026	01.07.2026	WP (C) – 13857/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-1	(S No
45750/2026	01.07.2026	WP (C) – 13900/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45751/2026	01.07.2026	WP (C) – 13863/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-6	(S No 16
45752/2026	01.07.2026	WP (C) – 13862/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-4	(S No 37
45753/2026	01.07.2026	WP (C) – 14217/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-3	(S No 11
45754/2026	01.07.2026	ABLAPL– 6049/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-06-29		(S No 11
45755/2026	01.07.2026	WP (C) – 14212/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06		(S No 11
45756/2026	01.07.2026	WP (C) – 14206/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-7	(S No 44
45757/2026	01.07.2026	WP (C) – 13854/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
45758/2026	01.07.2026	BLAPL– 4531/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026-06-30		(S No 11
45759/2026	01.07.2026	WP (C) – 13778/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-3	(S No 11
45760/2026	01.07.2026	WP (C) – 4136/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-6	(S No 35
45761/2026	01.07.2026	WP (C) – 14219/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06		(S No 35
45762/2026	01.07.2026	WP (C) – 13488/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-7	(S No 10
45763/2026	01.07.2026	WP (C) – 13825/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06		(S No 10
45764/2026	01.07.2026	CRLREV– 205/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-30		(S No 10
45765/2026	01.07.2026	WP (C) – 13850/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH-1	(S No

45766/2026	01.07.2026	WP (C) – 14135/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06		(S No
45767/2026	01.07.2026	WP (C) – 14130/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06		(S No
45769/2026	01.07.2026	WP (C) – 14174/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
45770/2026	01.07.2026	WP (C) – 14179/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
45771/2026	01.07.2026	BLAPL- 4370/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-30		(S No 10
45772/2026	01.07.2026	WP (C) – 16840/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 59
45773/2026	01.07.2026	WP (C) – 16208/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-4	(S No 58
45774/2026	01.07.2026	WP (C) – 18697/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-5	(S No 47
45775/2026	01.07.2026	WP (C) – 16264/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-24		(S No 47
45776/2026	01.07.2026	WP (C) – 16267/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-24		(S No 47
45777/2026	01.07.2026	WP (C) – 16195/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-7	(S No 59
45779/2026	01.07.2026	BLAPL- 1786/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-07-13		(S No 59
45780/2026	01.07.2026	ABLAPL- 5942/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-07-01	BAIL-1	(S No
45781/2026	01.07.2026	RPFAM- 344/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-07-01		(S No
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45783/2026	01.07.2026	WP (C) – 19338/2026	P K MISHRA	GENERAL		Order Dtd. 9999-12-31		(S No
45784/2026	01.07.2026	ABLAPL- 4406/2026	S N SHARMA	GENERAL		Order Dtd. 2026-05-04		(S No
45785/2026	01.07.2026	ABLAPL- 2347/2025	D RAY	GENERAL		Order Dtd. 2025-03-27		(S No
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45787/2026	01.07.2026	WP (C) – 1375/2026	S MOHARANA	GENERAL		Order Dtd. 2026-06-30		(S No
45788/2026	01.07.2026	CRLMP-	K BARAL	GENERAL		Order Dtd. 2026-06-		(S

		768/2026				25		No
45789/2026	01.07.2026	WP (C) – 3650/2026	S DORA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 40
45790/2026	01.07.2026	WP (C) – 36695/2025	B MOHANTY	GENERAL		Order Dtd. 2026-06-22	WRIT BRANCH-5	(S No 23
45791/2026	01.07.2026	WP (C) – 15193/2025	B MOHANTY	GENERAL		Order Dtd. 2026-06-22	WRIT BRANCH-6	(S No 16
45792/2026	01.07.2026	CRLMP- 123/2026	P K JENA	GENERAL		Order Dtd. 2026-06-30		(S No 16
45793/2026	01.07.2026	WP (C) – 25448/2024	B SAMAL	GENERAL		Order Dtd. 2026-03-30		(S No 16
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45796/2026	01.07.2026	WP (C) – 16698/2026	S K BEHERA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 55
45841/2026	01.07.2026	ABLAPL- 6626/2026	RAKESH KUMAR DAS	GENERAL		Order Dtd. 2026-06-17		(S No 55
45842/2026	01.07.2026	CRLREV- 1117/2025	S PATTANAİK	GENERAL		Order Dtd. 2026-04-07		(S No 55
45843/2026	01.07.2026	CRLREV- 835/2025	N SAHOO	GENERAL		Order Dtd. 2026-04-29		(S No 55
45846/2026	01.07.2026	WP (C) – 19694/2026	S K SWAIN	GENERAL		Order Dtd. 2026-07-01		(S No 55
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45849/2026	01.07.2026	WP (C) – 23322/2025	A DAS	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-6	(S No 35
45850/2026	01.07.2026	CRLREV- 30/2026	P BASTIA	GENERAL		Order Dtd. 2026-06-29		(S No 35
45852/2026	01.07.2026	WP (C) – 19128/2026	A K SAA	GENERAL		Order Dtd. 2026-07-01		(S No 35
45853/2026	01.07.2026	ABLAPL- 7251/2026	J P KAR	GENERAL		Order Dtd. 2026-07-01	BAIL-1	(S No
45855/2026	01.07.2026	WP (C) – 12466/2026	B K DAS	GENERAL		Order Dtd. 2026-07-01		(S No
45856/2026	01.07.2026	WP (C) – 1088/2025	A K NAYAK	GENERAL		Order Dtd. 2026-07-01		(S No

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45858/2026	01.07.2026	CRLMC-1543/2026	R C MOHARANA	GENERAL		Order Dtd. 2026-07-01		(S No
45859/2026	01.07.2026	CRLMC-1946/2026	S P SAMANTA	GENERAL		Order Dtd. 2026-07-01		(S No
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45863/2026	01.07.2026	ABLAPL-2170/2026	R K MAHABHOI	GENERAL		Order Dtd. 2026-07-01	BAIL-1	(S No
45864/2026	01.07.2026	WP (C) - 18529/2026	B LENKA	GENERAL		Order Dtd. 2026-07-01		(S No
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45866/2026	01.07.2026	WP (C) - 19329/2026	A K SAA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
45867/2026	01.07.2026	MACA-1028/2024	S P BEURIA	GENERAL		Order Dtd. 2026-07-01		(S No 11
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45871/2026	01.07.2026	WP (C) - 18049/2026	P BEHERA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-3	(S No 33

N I C (Software Team)